

reasons may be obsolete plants and machinery, outdated technology, heavy interest burden, resource crunch, surplus manpower, high cost of production, weak marketing, shortage of working capital, etc.

The concerned administrative Ministries/Departments of the CPSEs prepare proposals for revival/rehabilitation of sick companies on case to case basis and refer them to BRPSE through Department of Public Enterprises for its recommendations and thereafter for approval of the Government. Based on the recommendations of BRPSE, Revival packages of 48 CPSEs have been approved by the Government of India/Holding Companies envisaging total fund/non-fund based assistance of ₹ 40937 crores (cash assistance of ₹ 10940 crores and non-cash assistance of ₹ 29997 crores).

Out of 48 sick CPSEs, 19 CPSEs have been declared “turnaround”.

Private players in Rajiv Awas Yojana

2356. SHRI BAISHNAB PARIDA: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state :

(a) whether it is proposed to involve private partners in Rajiv Awas Yojana to eradicate slums, if so, the details with status of the project;

(b) whether it is a centrally funded project, if so, the details thereof; and

(c) the action plan of Government to check the unabated growth of slums in urban areas of the country, *inter-alia* indicating the status of its implementation in various States ?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI M. VENKAIAH NAIDU): (a) and (b) The Government of India, at present, is implementing the Affordable Housing in Partnership (AHP) as part of Rajiv Awas Yojana (RAY), a Centrally Sponsored Scheme, to incentivise projects under various kinds of partnerships including private partnership.

(c) Government, at present, is implementing RAY. Government has also extended timeline upto 31.3.2015 for completing projects approved till 31.3.2012 under Basic Services to Urban Poor (BSUP) and Integrated Housing & Slum Development Programme (IHSDP) components of Jawaharlal Nehru National Urban Renewal Mission (JNNURM). State-wise status of implementation of BSUP and IHSDP components of JNNURM, RAY including AHP is given in Statement (*See below*).

Further, the Government has set the target of providing pucca houses to all by 2022 as announced in the President's Address to Joint Session of both the Houses of Parliament on 9th June, 2014. Government is holding consultations with various stakeholders.

Statement*Overall progress of JnNURM, RAY & AHP (State-wise) (as on 18th July 2014)*

(₹ in Crores)

Sl. No.	State/UT	No. of Project(s)			Central Share			DU's Approved			DU's Completed		
		JnNURM	RAY	AHP	JnNURM	RAY	AHP	JnNURM	RAY	AHP	JnNURM	RAY	AHP
1.	A & N Islands	1	-		8.90	-		-	-		-	-	
2.	Andhra Pradesh	66	5		1,230.45	60.20		88,470	2,286		58,360	-	
3.	Arunachal Pradesh	4	4		63.42	77.39		1,172	1,536		100	-	
4.	Assam	18	-		167.81	-		10,928	-		2,683	-	
5.	Bihar	35	7		415.70	297.72		31,951	11,276		3,399	-	
6.	Chandigarh	4	-		444.93	-		25,728	-		12,736	-	
7.	Chhattisgarh	27	8		466.57	121.04		35,748	4,313		16,280	-	
8.	D&N Haveli	2	-		3.34	-		144	-		-	-	
9.	Daman & Diu	1	-		0.58	-		16	-		14	-	
10.	Delhi	16	-		1,370.04	-		64,184	-		22,924	-	
11.	Goa	-	-		-	-		-	-		-	-	
12.	Gujarat	67	10	7	1,246.54	222.46	102.78	137,398	9,941	13,704	108,762	-	
13.	Haryana	25	7		224.19	350.29		13,891	7,842		12,015	-	
14.	Himachal Pradesh	8	1		53.38	27.62		2,010	300		545	-	
15.	Jammu & Kashmir	54	1		247.19	17.81		14,208	369		5,592	-	
16.	Jharkhand	17	5		348.25	107.32		21,562	4,319		3,962	-	
17.	Karnataka	52	27	3	630.54	771.46	2.49	45,355	26,961	992	40,337	-	96

18.	Kerala	60	3		435.16	64.74		49,782	2,052		32,563	50	
19.	Lakshadweep	-	-		-	-		-	-		-	-	
20.	Madhya Pradesh	71	10		547.97	242.30		56,993	8,674		25,408	-	
21.	Maharashtra	175	-		3,899.27	-		223,558	-		94,992	-	
22.	Manipur	7	-		76.26	-		4,079	-		3,393	-	
23.	Meghalaya	6	-		62.78	-		1,680	-		224	-	
24.	Mizoram	11	1		109.51	9.49		3,046	142		2,627	-	
25.	Nagaland	3	3		146.90	41.68		6,265	1,054		4,545	-	
26.	Orrisa	44	13		248.71	226.76		15,605	9,274		8,987	-	
27.	Puducherry	4	-		88.67	-		3,396	-		694	-	
28.	Punjab	8	2		111.13	14.19		12,063	680		4,613	-	
29.	Rajasthan	69	21	8	774.75	473.96	7.26	55,008	17,236	5,776	14,756	1,104	3,370
30.	Sikkim	4	-		46.98	-		293	-		91	-	
31.	Tamil Nadu	145	12		1,445.73	101.97		129,987	3,618		79,137	-	
32.	Telangana	46	4		958.21	51.85		88,035	2,374		71,433	-	
33.	Tripura	6	-		52.01	-		3,371	-		3,200	-	
34.	Uttar Pradesh	226	13		1,486.16	197.10		86,377	5,158		53,018	-	
35.	Uttarakhand	29	5		126.41	30.83		6,029	735		1,619	-	
36.	West Bengal	204	4		2,636.14	23.01		203,855	772		137,254	-	
GRAND TOTAL :-		1,515	166	18	20,174.58	3,531.19	112.53	1,442,187	120,912	20,472	826,263	1,154	3,466

Written Answers to

[31 July, 2014]

Unstarred Questions 143